

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 896
TO BE ANSWERED ON 27.07.2023**

E-SHRAM PORTAL FOR UNORGANISED SECTOR

896. SHRI VAIKO:

SHRI M. SHANMUGAM:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that more than 30 crore unorganized workers have been registered on e-Shram portal;**
- (b) if so, the details thereof, State-wise, with a particular reference to the State of TamilNadu;**
- (c) whether the accidental insurance coverage of ₹ 2 lakh to workers free of cost would be extended for three years;**
- (d) if so, the details thereof; and**
- (e) whether any special camps, drives or social media releases were organized to make awareness of the benefit of registering in e-Shram portal to the unorganized sector workers?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (e): Ministry of Labour & Employment, Government of India launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers verified with Aadhaar. eShram portal allows registration under 30 broad occupation sectors and around 400 occupations.

As on 18th July 2023, over 28.96 crore unorganised workers have registered on eShram portal. State-wise number of registrations on eShram portal including registration in the State of Tamil Nadu is at Annexure.

As of now there is no such proposal under consideration to extend accidental insurance coverage for 3 years.

Contd..2/-

Ministry has taken several steps for awareness and to expedite the registration of unorganised workers on eShram portal. Many registration camps and drives are being organised by Ministry from time to time in coordination with Common Service Centre (CSC). Social media platforms are also being used to spread awareness among workers to register on eShram. State Seva Kendra's (SSKs) and services of Common Service Centre's were on boarded to facilitate assisted mode registrations of unorganised workers. eShram is also on boarded on Unified Mobile Application for New-age Governance (UMANG app), to increase reach among the workers and provide registration/ update facility at the convenience of their mobile.

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Annexure

ANNEXURE REFERRED TO IN PART (a) TO (e) OF RAJYA SABHA UNSTARRED QUESTION NO. 896 FOR 27/07/2023 REGARDING “E-SHRAM PORTAL FOR UNORGANISED SECTOR” BY SHRI VAIKO: SHRI M. SHANMUGAM:

State-wise number of registrations on eShram portal including the registration in State of Tamil Nadu is mentioned below

SN	State	Registration as on 18th July 2023
1	Andaman and Nicobar Islands	29,169
2	Andhra Pradesh	79,96,152
3	Arunachal Pradesh	1,42,434
4	Assam	69,79,656
5	Bihar	2,86,31,513
6	Chandigarh	1,74,566
7	Chhattisgarh	83,22,426
8	Delhi	32,64,661
9	Goa	63,276
10	Gujarat	1,13,38,326
11	Haryana	52,70,947
12	Himachal Pradesh	19,29,913
13	Jammu and Kashmir	34,03,480
14	Jharkhand	92,06,473
15	Karnataka	76,30,358
16	Kerala	59,11,604
17	Ladakh	30,863
18	Lakshadweep	2,455
19	Madhya Pradesh	1,71,35,017
20	Maharashtra	1,36,85,722
21	Manipur	4,06,789
22	Meghalaya	3,01,951
23	Mizoram	58,661
24	Nagaland	2,19,984
25	Odisha	1,33,42,867
26	Puducherry	1,79,198
27	Punjab	55,06,804
28	Rajasthan	1,29,68,626
29	Sikkim	30,834
30	Tamil Nadu	84,74,048
31	Telangana	42,10,190
32	The Dadra & Nagar Haveli and Daman & Diu	73,260
33	Tripura	8,52,113
34	Uttar Pradesh	8,30,60,365
35	Uttarakhand	29,79,685
36	West Bengal	2,58,56,310
	Total	28,96,70,696
